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Title: Regarding Prof. Sabbarwal murder case of Ujjain, Madhya Pradesh.

श्री सज्जन वर्मा (देवास): सभापति महोदय, आज से ठीक तीन साल पहले मध्य प्रदेश के उज्जैन शहर में...(व्यवधान)

MR. CHAIRMAN :Just raise the issue. No allegations can be levelled. Only mention the matter and sit down.

श्री सज्जन वर्मा : सभापति महोदय, यह बड़ा इम्पोर्टेंट प्रश्न है, गुरु और शिष्य के संबंध के बारे में है। एक प्रोफेसर की हत्या तीन साल पहले विद्यार्थी परिषद से जुड़े हुए लोगों के द्वारा कर दी जाती है।...(व्यवधान)

सभापति महोदय, मैं निवेदन कर रहा हूँ कि नागपुर न्यायालय में जो निर्णय हुआ, न्यायाधीश ने निर्णय देते वक्त यह कहा कि मैं आरोपियों को बरी तो कर रहा हूँ, लेकिन मेरा मन दुखी है। इसलिए दुखी है...(व्यवधान)

MR. CHAIRMAN: What is it that you want to raise? You make your point.

...(Interruptions)

श्री सज्जन वर्मा : सभापति महोदय, यह बहुत इम्पोर्टेंट प्रश्न है। न्यायाधीश ने कहा कि इस निर्णय को देते हुए मेरा मन दुख रहा है। अभियोजन पक्ष और पुलिस ने ठीक ढंग से सबूत पेश नहीं किए, यह इसलिए हुआ कि...

(Interruptions) *

MR. CHAIRMAN :This will not go on record. Mr. Verma, please take your seats.

...(Interruptions)

MR. CHAIRMAN : No. This cannot be raised in the House. Please understand that such things cannot be raised in the House. Take your seat, please.

(Interruptions) *

MR. CHAIRMAN: This is not allowed. This will not go on record.

(Interruptions) *

MR. CHAIRMAN: Mr. Verma, please take your seat.

Now, Mr. Ganesh Singhji.

...(Interruptions)

MR. CHAIRMAN : Mr. Verma, what you are saying is not allowed. This will not go on record. You can take your seat.

(Interruptions) *

MR. CHAIRMAN : Nothing will go on record except what Mr. Ganesh Singh speaks.

(Interruptions) *

MR. CHAIRMAN : Hon. Member, please take your seat. I have not allowed you. I have only allowed, Mr. Ganesh Singh.

...(Interruptions)

* Not recorded.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): He is demanding CBI inquiry into the matter. You may consider it...(Interruptions)

MR. CHAIRMAN: Mr. Ganesh Singh, please start speaking. Otherwise, you would lose your chance.

...(Interruptions)

MR. CHAIRMAN : Mr. Verma, please take your seat. It is not going on record.

*(Interruptions) â€¦ **

20.00 hrs.

MR. CHAIRMAN : No, please take your seat. I am repeatedly telling you to take your seat. Please take your seat. This is not going on record.

*(Interruptions) â€¦ **